

[श्री मधु लिमये]

मंत्री महोदय ने अपने बयान में यह वाक्य कहा है :

"It was, therefore natural that the Government should suggest to the Commission to avoid any formal approach to the Taiwan authorities to make an independent enquiry on its own."

मैं इस पर आप का निर्णय चाहता हूँ कि क्या यह जिस्ट या समरी या सारांश है। इस का रास्ता यह है कि आप स्वयं वह पत्र और इस बयान को देख कर मिलायें। और अगर आप को संतोष हो जाय तो आप सदन को बताइए, नहीं तो सदन के सामने पत्र आना चाहिए।

SHRI DINEN BHATTACHARYYA (Serampore): I want to make a submission.....

MR. SPEAKER: I appreciate it. You are not on a point of order but on a point of submission.

SHRI DINEN BHATTACHARYYA: This is a sentimental question. This question is coming up in the House and outside again and again. Now, you have admitted this Calling Attention Notice and the Minister comes half-hearted before the House. He keeps something in his pocket and places something before the House. That will create a worse confusion. Therefore, my appeal to the Minister and the Prime Minister is that let them make it clear, once and for all, what was the suggestion to the Commission.

श्री मधु लिमये : मैं ने आप से सवाल पूछा है। आप बताइए। मैं ने नियम के अनुसार, पूछा है।

MR. SPEAKER: The rule is very clear. The Minister can give a summary. If you think, he did not give a summary, I will see the relevant letter from the Minister. If I find it is not a summary, I will tell the House.

Papers to be laid.

12.42 hrs.

#### PAPERS LAID ON THE TABLE

REPORT OF COMPTROLLER & AUDITOR  
GENERAL FOR 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy each of the following parts of the Report of the Comptroller and Auditor General of India for the year 1970-71—Union Government (Commercial), under article 151(1) of the Constitution:—

Part IV. Appraisal of the working of the Central Warehousing Corporation.

Part V. Appraisal of the working of the Hindustan Housing Factory Limited.

[73]  
[Placed in Library. See No. LT-5463]

STATEMENTS re. ASSURANCES BY MINISTERS IN VARIOUS SESSIONS OF LOK SABHA

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): I beg to lay on the Table the following statements showing the action taken by the Government on